



Completion of Recovery Certificate No. RC 4120 of 2021 Ankit Jagdishbhai Pithava (BXVPP0489B) in the matter of Vani Commercials Ltd.

Recovery Certificate No. RC 4120 of 2021 dated August 31, 2021 was drawn against Ankit Jagdishbhai Pithava (BXVPP0489B) for a sum of Rs.5,61,658/- (Rupees Five Lakh Sixty One Thousand Six Hundred Fifty Eight Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/MC/VS/2020-21/8762-8775 dated 27/08/2020 in the matter of Vani Commercials Ltd.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

30.01.2026
Ahmedabad



Pooja Dhingra

RECOVERY OFFICER

पूजा ढींगरा / Pooja Dhingra
वसूली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
आहमदाबाद / Ahmedabad